

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1840 OF 2005

VIJAY KUMAR SINGH

Appellant (s)

VERSUS

STATE OF U.P.

Respondent(s)

Date: 18/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR

HON'BLE MR. JUSTICE R.M. LODHA
(VACATION BENCH)

For Appellant(s) Mr. R.D. Upadhyay, Adv.

For Respondent(s) Mr. Pramod Swarup, Adv.
Mr. Mukesh Verma, Adv.
Mr. C.P. Pandey, Adv.
Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing counsel the Court made the following
ORDER

List this matter tomorrow (19.05.2009).

(Pawan Kumar)
Court Master

(M.S.Negi)
Court Master